

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 18375/2017

ALOK CHANDRA PAL (D) THR ITS LRS. Petitioner(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS. Respondent(s)

Date : 13-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harsh Pratap Shahi, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr. Md. Farman, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 have already filed counter
affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
13.8.2018

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